

A cell namely “North-East Connect”, headed by joint Secretary level officer, has been formed in the Ministry of Development of North Eastern Region to serve as a coordination point with Resident Commissioners of all 8 North-Eastern (NE) States and with the students/citizen bodies of all NE States.

An interactive website specifically dedicated to the people hailing from North Eastern Region has been developed by Ministry of Development of North Eastern Region in consultation with NIC.

#### **Conspiracy for killing chief of RSS**

†1493. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Prime Minister has received any letter from Sangh Official with regard to the conspiracy hatched for killing the chief of Rastriya Swayam Sewak Sangh;
- (b) whether action has been initiated to investigate the matter; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) As and when any such letters are received, the same are examined in consultation with the Central Security Agencies. In this regard, necessary advisories are issued to the State Government/State Police Authority concerned for further necessary action, including strengthening the security arrangement.

#### **Destruction due to floods in Uttar Pradesh**

†1494. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that one third area of Uttar Pradesh has been completely devastated due to severe destruction caused by this year's flood;
- (b) whether it is also a fact that the Government of Uttar Pradesh had demanded a sum of Rs. eight thousand crore for flood relief from the Central Government but the Central Government has not provided any assistance so far; and
- (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) As per the information received from the Government of Uttar Pradesh, 42 Districts out of a total of 72 Districts were affected due to floods during 2010-11. In these floods 530 people lost their lives,

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†Original notice of the question was received in Hindi.

1049 cattle heads perished, 1.57 lakh houses got damaged and 8.15 lakh ha. of crop area got affected.

The Government of Uttar Pradesh had submitted revised memorandum on 6th October, 2010, projecting an assistance of Rs. 2351.51 crore (against earlier projection of Rs. 2000 crore) for damage suffered by the State due to floods during the monsoon, 2010.

The Inter-Ministerial Central Team which visited the affected areas in the State assessed an amount of Rs. 875 crore towards damage caused by the floods.

The Government of India has issued its approval on 26th February, 2011 for Rs. 869.40 crore from National Disaster Response Fund (NDRF) (subject to the adjustment of 75% of the balance available in the State Disaster Response Fund (SDRF) and Rs. 5.00 crore from Special Component of National Rural Drinking Water Programme (NRDWP) for repair of damaged drinking water supply works.

Accordingly, after adjustment an amount of Rs. 554.26 crore has been released from NDRF by the Government of India on 3.3.2011.

In addition, Rs. 289.04 crore as Central share of SDRF has been released in two instalments *i.e.* on 30th June, 2010 and 24th September, 2010.

#### **Scheme to tackle terrorism and separatism**

†1495. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is making any scheme to tackle the problem of increasing terrorism and separatism in the country;
- (b) if so, the nature of the scheme and by when action will be taken on it; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) to (c) Government is committed to combat terrorism, extremism and separatism in all its forms and manifestations as no cause, genuine or imaginary can justify terrorism or violence. The Government continues to be alert to these threats and recalibrates its measures to combat terrorism by way of reviewing threat perception and a number of important decisions and measures have been taken. Similarly, to deal with separatism, the Government of India in tandem with the State Governments has adopted a multipronged approach to contain such terrorism in the North East and to contain cross-border infiltration in Jammu and Kashmir.

Cumulatively, these measures include establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai, tighter immigration control etc. The unlawful Activities

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